

CHARGE RELINQUISHMENT REPORT.

Pursuant to Hon'ble High Court of Himachal Pradesh Notification No. HHC/GAZ/14-53/74-VI- 15734-58 dated 28th July, 2021, on being transferred as District and Sessions Judge, Una, I, Bhupesh Sharma, do hereby relinquish the charge of the post of District and Sessions Judge, Solan, today i.e. 9th August, 2021 in the afternoon.

Sob
(Bhupesh Sharma),
District and Sessions Judge,
Solan, District Solan, H.P.

Endst. No. D&SJ/SLN/EC/P.File/2021:- 5808 Dated:- 09.08.2021.
Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P. Shimla.
2. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules, Judges branch and Protocol)/Registrar (Administration), Central Project Coordinator, Hon'ble High Court of Himachal Pradesh, Shimla.
3. The L.R.-cum-Principal Secretary (Law) to the Govt. of H.P. Shimla.
4. All the District and Sessions Judges in the state of H.P.
5. The Director, H.P. Judicial Academy, Shimla, 16-Mile, Shimla-Mandi National Highway, District Shimla- 171014.
6. The Member Secretary, H.P. State Legal Service Authority, Block No.22, SDA, Complex, Kasumpti, Shimla.
7. The Ld. Registrar, Himachal Pradesh Lokayukta, Shimla.
8. The Presidents(s), District Consumer Disputes Redressed Forms, Shimla, Kangra at Dharamshala/ Mandi/Una.
9. The Presiding Officers, Labour Court-cum- Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Additional District and Sessions Judge-1 &2, Solan.
11. The Additional District and Sessions Judge, Nalagarh, H.P.
12. The Additional District and Sessions Judge, Fast Track Special Court(POCSO), Solan, District Solan, Himachal Pradesh.
13. The Accountant General(Audit), H.P. Shimla.
14. The Deputy Commissioner, Solan, District Solan.
15. The Superintendent of Police, Solan and Baddi.
16. The Senior Civil Judge-cum-CJM, Solan.
17. The Superintendent of Police, Solan and Baddi District Solan.
18. The Senior Civil Judge-cum-ACJM, Nalagarh and Kasauli.
19. The Secretary to District Legal Services Authority, Solan and Sirmour at Solan.
20. The Mobile Traffic Magistrate, Solan and Sirmour at Solan.
21. The Civil Judge-cum-JMIC-I, Solan, Kandaghat, Arki, Nalagarh and Judicial Magistrate-II, Solan and Judicial Magistrate, Kasauli.
22. The District Attorney, Solan.
23. The District Treasury Officer, Solan, District Solan, H.P.
24. The President, Bar Association, Solan, Kandaghat, Arki, Kasauli and Nalagarh.
25. The Branch Manager, State Bank of India, Solan, District Solan, Himachal Pradesh.
26. The Civil Nazir of this office.
27. The Assistant Programmer of this office for uploading the same in the District Court website today itself.
28. Guard File.

Rajendra
District and Sessions Judge, 9.8.21
Solan, District Solan, H.P.